

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal Nos. 182, 183 & 158 of 2012**

**Dated : 4<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

<b>Tata Power Co. Ltd.</b>	<b>.... Appellant (s)</b>
<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission</b>	<b>...Respondent (s)</b>

<b>Counsel for the Appellant(s):</b>	Mr. Amit Kapur Mr. Vishal Anand Ms. Awantika Manohar
<b>Counsel for the Respondent(s):</b>	Mr. Hasan Murtaza for Mr. Buddy A. Ranganadhan for MERC

**ORDER**

As agreed by the learned counsel for the parties, post the matters for hearing on **25.02.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**